NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-----------|------------------|---|
| CP(IB) No.47/BB/ 2018 | - | Admission | Rule 4 of I&B | L&T Finance limited Vs Neel Roadlink India Pvt Ltd |

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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ORDER

Matter is listed today for admission. Registry pointed out certain defects in the Application on scrutiny. Counsel for Petitioner is directed to comply the same. List it on 27/02/2018.

Member (T)

Member (J)